THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/2324 /A

From :-

Smti. Jayashree Bora,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Pranjal Das,

District & Sessions Judge,

Jorhat.

Dated Guwahati the 7 March, 2025.

Sub:

Casual leave.

Ref:-

Letter No. JJA/2988/2025 dated 26.03.2025.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 26.03.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/ 2325 /A, dated , 07-04-2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR(VIGILANCE)